

senior paediatricians, Laboratory technicians from central level are present in Muzaffarpur since 12th June, 2019.

- Strategic Health Operations Centre (SHOC) facility of NCDC was activated to monitor the AES situation in Muzaffarpur and co-ordinate tasks at the field level.
- MoHFW had further deputed 5 teams of Doctors along with technicians from Central Government Hospitals to SKMCH to support clinical management.
- Central team consisting experts from Indian Council of Medical Research (ICMR) was also deployed at SKMCH. The team is also scrutinising and reviewing the case records of discharge and deceased patients using a standardised tool to know the reasons for mortality.
- Orientation training of all Paediatricians of SKMCH on clinical case management and treatment protocol of AES was conducted on regular basis by the Central Team of paediatricians.

Vacancies in health sector

1189. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) by when Government is seeking to fill vacancies in the health sector at all levels;
- (b) the details of the vacancies as of 2019; and
- (c) the number of new jobs to be created as a part of the Ayushman Bharat Yojana?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) The Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) will lead to generation of employment both short term and long-term in nature. The hospitals empanelled under the scheme are required to have Pradhan Mantri Arogya Mitras for managing the help desk and related activities. It is estimated that approximately 50,000 jobs will be created as part of AB-PMJAY.

As part of Ayushman Bharat - Health and Wellness Centres (AB-HWCs), all the Sub Health Centres (SHCs), Primary Health Centres and Urban Primary Health Centres are to be upgraded into HWCs to deliver Comprehensive Primary Health Care (CPHC). The plan is to create 1,50,000 HWCs by financial year 2022, which includes 1,32,674 Sub Health

Centres (SHCs) (as per Rural Health Statistics 2018). The primary health team at the SHCs-HWCs would be led by a new cadre of the Mid-level Health Provider (MLHP)/Community Health Officers (CHOs). Therefore, as per the implementation plan, 1,32,674 Mid-Level Health providers/Community Health Officers will be appointed at the HWCs by 2022.

Transgender healthcare protection

1190. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are any schemes which provide for the transgender healthcare protection; and

(b) how many transgenders are being treated in Government hospitals, at what price and for which diseases and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) There is no separate healthcare protection scheme for transgenders. The Healthcare facilities under Government Hospitals are available to all including the transgenders.

Under Ayushman Bharat –Pradhan Mantri Jan Arogya Yojana, transgenders belonging to the beneficiary families can avail the benefits.

The data for treatment of transgenders being treated in Government hospitals, is not being maintained at the Central level.

Adulterated milk and milk products

1191. DR. SASIKALA PUSHPARAMASWAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the fact that around 68.7 per cent of milk and milk products sold in the country is not as per the standards laid down by the Food Safety and Standards Authority of India (FSSAI), if so, the details thereof; and

(b) whether Government will come forward to put in place a stringent provision/vigilant mechanism to curb such activity, which poses serious threat to health of the citizens in the country and if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Instances of substandard and adulterated milk sold into the market have come to the notice of the Food Safety and Standards Authority of India (FSSAI). Implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 primarily lies with State/UT Governments. The Commissioners of Food